

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-6/1999(pt.)/2348/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Abdul Hakim
District & Sessions Judge,
Karbi Anglong, Diphu.

Dated Guwahati, the 23rd March, 2023.

Sub:- Withdrawal of **Casual leave.**

Ref:- Your letter No. DJKA/2023/2421 dated 20.03.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for withdrawal of **casual leave for 20.03.2023** has been accepted.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-6/1999(pt.)/2349/A, dated 23.03.23

Copy to:

✓1. The Project Manager, Gauhati High Court

[Signature]
JT. REGISTRAR (VIGILANCE)